

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

13<sup>TH</sup> FINANCE COMMISSION - Special Magistrate Courts - Postings  
of Special Magistrates - ORDERS - ISSUED.

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ROC.NO.703/2019-B.SPL.

NOTIFICATION NO.602-B.SPL.

DATED:18.09.2019.

READ:


G.O.Rt.No.751, Law (L, L.A & J - Home Courts.A) Department, dated  
03.09.2019 from the Government of Andhra Pradesh.

The High Court made the following Posting of Special  
Magistrate:-

Sri K.V.Ramana Reddy (retired District Judge), who has been  
appointed as Special Magistrate in the G.O. read above, is posted as  
Special Magistrate, Palamaner, Chittoor District (post kept vacant).

- i) Sri K.V.Ramana Reddy, shall take charge of his post in  
consultation with the Prl. District and Sessions Judge, Chittoor.
- ii) The Prl. District and Sessions Judge, Chittoor, is requested to  
direct Sri K.V.Ramana Reddy, to enter into an Agreement for a  
period from the date of joining till the term of the Special  
Magistrates Courts is expired or completion of age of 70 years,  
whichever is earlier, before joining duty.

NOTE: The Order is placed in the High Court's Web Site  
<http://hc.ap.nic.in> and the downloaded copy from the web  
site is valid for relieving and joining duty.

  
REGISTRAR (I.T-CUM-CPC)  
FAC REGISTRAR (VIGILANCE)

To

1. Sri K.V.Ramana Reddy, Retired District Judge, C/o M.Sada Siva Reddy,  
H.No.20-3-15/F/A6, Siva Jyothi Nagar, Tirupati - 517501, Chittoor  
District (9490668758)
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal  
Secretaries to Hon'ble Judges (for placing before their Lordships kind  
perusal).
3. The Registrar General and Other Registrars High Court of Andhra  
Pradesh.

4. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh. **(with a request to direct the concerned to upload the proceedings in the High Court's Website).**
  5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
  6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
  7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravati.
  8. The Prl. District and Sessions Judge, Chittoor.
  9. The I Addl. District and Sessions Judge, Chittoor.
  10. The Special Magistrate, Palamaner, Chittoor District
  11. The District Treasury Officer, Chittoor.
  12. The Sub Treasury Officer, Palamaner, Chittoor District.
- 13. THE SECTION OFFICERS:-**
- (a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings);
  - (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section;
  - (i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh, Amaravati.